

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1094 & 1140 of 2019

IN THE MATTER OF:

BCIL Yelahanka Projects LLP.

...Appellant

Versus

Amit Chandrakant Shah & Ors.

...Respondents

Present: -

For Appellant: Mr. Gautam Singh and Mr. Abhijeet Sinha, Advocates.

For Respondent: Mr. Sanjay Gupta and Ms. Chaitra Bhat, Advocates for Respondent No. 1.

Mr. Om Prakash, Advocate for Respondent No. 3.

Mr. Amit Agrawal, Mr. Rahul Kukreja and Mr. Kushagra Agarwal, Advocates for Respondent Nos. 2 & 4.

Ms. Garima Jain, Advocate for Respondent No. 5.

O R D E R
(Virtual Mode)

19.04.2021 Ms. Garima Jain, Advocate appears on behalf of Respondent No. 5 submits that she proposes to file an Application with a prayer for direction to Resolution Professional for implementation of the Resolution Plan. She is directed to file Hard Copy of the Application within one week with serving the same through Soft Copy to other counsels.

List the Appeal 'For Hearing' on **11th May, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[V.P. Singh]
Member (Technical)